

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 295/2003 in
OA 808/2002

New Delhi this the 13th day of October, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K. Majotra, Member(A)

Smt. Bhagwani
wd/O Late Shri Kanhiya Lal,
R/O Vill. & PO Samaspur Khalasa,
New Delhi-110073

.. Petitioner

(By Advocate Shri Yogesh Sharma)

VERSUS

1. Ms. Sailja Chandra,
Chief Secretary,
Govt. of NCT of Delhi

2. The Anil Gupta,
Chief Engineer,
Deptt. of I & F, NCT of Delhi

.. Respondents


(By Advocate Shri George Parackin)

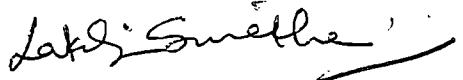
ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for the petitioner fairly
submits that respondents have since implemented the
Tribunal's order in OA-808/2002.

2. In the above circumstances, CP-295/2003 is
dismissed. Notices to the alleged contemners are discharged.
File to be consigned to the record room.


(V. K. Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.